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Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH  
ALLAHABAD.

Allahabad this the 12th day of July 2000.

Contempt Application no. 14 of 2000

in

Original Application no. 750 of 1997.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman  
Hon'ble Mr. S. Dayal, Administrative Member

Shri Kant, S/o Late Lalji Chaturvedi  
R/o 380, Kachchi Sarak,  
Daraganj,  
Allahabad.

... Applicant

C/A Shri H.S. Srivastava

Versus

1. Brig. B.S. Dadwal,  
Commandant and M.D.,  
508 Army base Workshop,  
Fort Allahabad.

2. Col. C.S. Sukumar,  
General Manager (Admn.)  
508 Army Base Workshop, Fort,  
Allahabad.

... Opposite parties

C/Ops Sri Satish Chaturvedi

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ORDER

Hon'ble Mr. Justice R.R.K. Trivedi, VC

Shri H.S. Srivastava, learned counsel for the applicant. Sri S. Chaturvedi learned counsel for the respondents.

We have heard, learned counsel for the applicant. This Tribunal vide order dated 2.11.99 directed the authority to consider the case of the applicant for appointment on compassionate ground within a period of four months and to decide the application by speaking and reasoned order. In pursuance of the aforesaid direction the orders have been passed on 12.01.2000 by which the claim of the applicant has been rejected. Learned counsel for the applicant attempted to assailed the order on merit in these proceedings. In our opinion it is not within the scope of the contempt. Since order passed by this Court has been complied with, no case for contempt has been made out. The application is rejected. Notice is discharged.

  
Member-A

  
Vice-Chairman

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